

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|-------------------|--|
| CP 298/15 | TP 39/17 | -do- | 433(e) /433(f) | Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT) | SIGNATURE |
|---------|-------------------------------------|--|-----------|
|---------|-------------------------------------|--|-----------|

There is no representation for petitioner. Notice issued to counsel for petitioner returned unserved. Notice to the respondent is not issued. Registry is directed to issue notice to the respondent. Fresh notice to the petitioner.

List it on 13.04.2017.


14/3
MEMBER (J)


14/3
MEMBER (T)